

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 10/Chd/Hry/2017**

In the matter of:

SRS Modern Sales Ltd.

...Corporate Debtor/Applicant

Present: Mr. Vaibhav Sahni, Advocate for Mr. Sameer Rastogi,  
Resolution Professional for the applicant-corporate debtor.

The Hon'ble Member (Judicial) is on official tour, hence the matter  
is adjourned to 21.12.2017.

Sd/-  
Bench Officer.

December 19, 2017.  
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